

**IN THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

NO.HCM.II/129/2013-Estt/

Dated ..... May, 2018

From.: Shri. Abhijit Sarkar,  
Registrar  
High Court of Meghalaya  
Shillong.

To,

1. M/s Karma Enterprise,  
Nongrimmaw, Laitumkhrach  
Shillong-793011.
2. M/s Pabitra Paul  
Rynjah Bazar  
Shillong-793006.
3. PraxisCom  
Dedar Market, Police Bazar,  
Shillong-793001.

Subj:- Reschedule of opening of quotation notice for Catering to all necessary printing and supplying need of the High Court of Meghalaya.

Ref: This Registry's Notice No.HCM.II/129/2013-Estt/1710 dated 19.04.2018.

Sir,

In continuation to this Registry's Notice quoted above and on the subject, I am directed to inform you that the date and time for the opening of the quotation notice for Catering to all necessary printing and supplying need of the High Court of Meghalaya has been re-fixed on **7<sup>th</sup> May, 2018** (Monday) at **11.00 AM** at the office chamber of the Registrar General, High Court of Meghalaya.

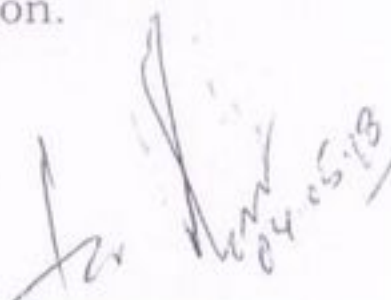
This is for you kind information and necessary action.

Memo No.HCM.II/129/2013-Estt/ 1889A

REGISTRAR  
Dated <sup>4<sup>th</sup></sup> ..... May, 2018

Copy to:

1. The Joint Registrar-cum-secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of his Lordship's kind information.
2. The System Analyst for uploading in the official Website.
3. Office Notice Board.
4. Account Section.
5. Office File.

  
REGISTRAR